GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:5182 ANSWERED ON:26.04.2013 RNTCP Bajwa Shri Partap Singh;Nishad Capt.(Retd.) Jainarayan Prasad

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the target fixed by the Government to eradicate tuberculosis under the Revised National Tuberculosis Control Programme (RNTCP) from the country;
- (b) the number of employees including contractual employees working under this programme, State/UT-wise;
- (c) the number of employees including contractual employees died as a result of tuberculosis infection and the action taken by the Government thereon during each ofthe last three years and the current year, State/UT-wise;
- (d) whether the contractual employees working under this programme are not getting salary and other facilities at par with permanent employees despite the Supreme Court's judgment in this regard; and
- (e) if so, the reasons therefor and the corrective measures taken/proposed by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

- (a): So far as Revised National Tuberculosis Control Programme is concerned, the targets fixed are to half the TB prevalence and death rates by 2015 compared to 1990 levels and further, elimination of TB by 2050.
- (b): The total number of employees including the contractual employees working under the programme is annexed.
- (c): Data on employees including contractual employees who have died as a result of TB infection is not collected.
- (d) & (e): The financial and other benefits to contractual employees under Revised National TB Control Programme are as per the terms and conditions of the mutually agreed contract signed between the contractual employees and the respective State/District Health Society.